

Sl. No.5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/ A No.	Section / Rule	Name of Parties
CP(CAA)/2/230/AMR/2024 with CA(CAA)/8/230/AMR/2023		230	M/s Ammaji Estates Pvt Ltd (1st Transferor) and M/s Anumolu Estates Private Limited (2nd Transferor) and M/s Avnash Developers Pvt Ltd (3rd Transferor)and M/s Maitri Townships Private Limited(4th Transferor)and M/s Rayudu Estates Private Limited(5th Transferor) with M/s ATR Estates Private Limited(Transferee Company) and Shareholders and Creditors

ORDER

Present: Mr. S S Sarat Chandra, Ld. Counsel for the Petitioners.

Proof of service on Statutory Authorities and proof of paper publication filed. For filing report of the Statutory authorities, list the matter on 14.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)